

पटल पर रक्त दिया गया है। [देखिये परिशिष्ट ३, अनुसूची संख्या १०६]

(ग) पूछी हुई सूचना उपलब्ध नहीं है। गन्ने की दी जाने वाली कीमत उन मिलों में जिनको गन्ने की कीमत चीनी की ८ मई के पश्चात् प्राप्त के साथ सम्बन्धित करने की अनुमति मिली हुई है, साथ में नत्बी किये गये विवरण के अनुसार नियमित करनी पड़ी है।

L. M. F. Doctors in Tripura

924. **Shri Bangshi Thakur:** Will the Minister of Health be pleased to state the number of L.M.F. doctors engaged in Government Service in the Administration of Tripura at present?

The Minister of Health (Shri Karmarkar): Sixty L. M. F. doctors are at present engaged in Government Service under the Tripura Administration.

Indian Arecanut Committee

925. **Shri Warrior:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether there is any proposal to shift the headquarters of the Indian Arecanut Committee from Kozhikode to Mysore; and

(b) if so, the reasons thereof?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) No. However, a Sub-Committee has been set up by the Indian Central Arecanut Committee to go into the question of the location of the permanent headquarters of the Committee at a suitable centre either in Kerala or Mysore State keeping in view the facilities that would be made available by the State Governments for the efficient working of the Committee. The report of the Sub-Committee is awaited.

(b) Does not arise.

EXPENDITURE-TAX BILL

REPORT OF SELECT COMMITTEE PRESENTED

The Minister of Law (Shri A. K. Sen): I beg to present the Report of the Select Committee on the Expenditure-tax Bill, 1957.

WEALTH-TAX BILL AND EXPENDITURE-TAX BILL

EVIDENCE TENDERED BEFORE SELECT COMMITTEES LAID ON THE TABLE

The Minister of Law (Shri A. K. Sen): I beg to lay on the Table a copy of the evidence tendered before the Select Committees on the Wealth-tax Bill, 1957 and the Expenditure-tax Bill, 1957.

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

AIRCRAASH IN GING VILLAGE IN LAMAKIN AREA

Shri Hem Barua: Under Rule 197, I beg to call the attention of the Minister of Transport and Communications to the following matter of urgent public importance and I request that he may make a statement thereon:

"The air-crash on the 19th August, 1957 in Ging village in Lamakin area resulting in the death of eight persons."

The Minister of State in the Ministry of Transport and Communications (Shri Humayun Kabir): I have a statement which I will place on the Table of the House and, if you will permit me, I shall give only a summary verbally.

I deeply regret to state that Dakota aircraft VT-ARH operated by the Indamer Company Limited, a non-scheduled operator, crashed while engaged in food dropping operations in the NEFA area on the 20th August 1957. All the eight occupants of the ill-fated plane were killed and the aircraft completely gutted.